

**DIVISION BENCH**

**ITEM NO.177**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No.35/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 2<sup>nd</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>MAYANK AGNIHOTRI V/S ZECON PHARMACEUTICALS PRIVATE LIMITED</b>
<b>UNDER SECTION</b>	<b>241(1) OF COMPANIES ACT 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 11<sup>th</sup> July, 2024.

**-Sd-  
(Court Officer)**

**2<sup>nd</sup> May, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*